

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 01st day of **AUGUST, 2018**.

ORIGINAL APPLICATION NO. 330/325/2013

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR MOHD. JAMSHED, MEMBER (A)

1. Vijay Kumar Srivastava, aged about 53 years, S/o Late Shri Harish Chandra Srivastava, Presently working as Senior Section Engineer (Track, Construction-I, North Central Railway, Kanpur R/o- 620/111/W-Block, Keshav Nagar, Kanpur-208014.

.....Applicant.

VERSUS

1. Union of India through General Manager, North Central Railway, Subedarganj, Allahabad.
2. General Manager, North Central Railway, Subedarganj, Allahabad.
3. Chief Engineer (c), North Central Railway, Subedarganj, Allahabad.
4. Deputy Chief Engineer (c), North Central Railway, Kanpur
5. Sri Anurag Yadav, Deputy Chief Engineer (c), North Central Railway, Kanpur.

.....Respondents

Advocate for the Applicants : Shri N P Singh

Advocate for the Respondents : Shri A K Rai

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Shri N P Singh, learned counsel for the applicant and Shri A K Rai, learned counsel for the respondents are present.

2. Learned counsel for the applicant is no longer interested in pursuing this OA and wishes to withdraw it.
3. In view of the statement made by the learned counsel for the applicant the OA is dismissed as withdrawn.

(MOHD. JAMSHED)
MEMBER-A

(JUSTICE BHARAT BHUSHAN)
MEMBER-J

Arun..